

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/300/ (IB)/2017  
NAME OF THE PETITIONER(S) : EMCO LTD  
NAME OF THE RESPONDENT(S) : EASWARI ELECTRICALS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PJ RISHIKESH  
PJ SRICANESH  
9884862677

For Petitioner



M. Mohanraj (Haran)

For Respondent

  
07/08/17

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that an offer was made for settling the issue with the petitioner. But the petitioner did not agree. Counsel for respondent sought time for making fresh offer and to file a memo giving the schedule of payment. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)